

दिल्ली विकास प्राधिकरण के प्रकृतियों  
का निर्माण

3183. श्री गंगा बसंत सिंह : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण द्वारा वर्ष 1976-77 तथा 1977-78 में बनाये गए फ्लैटों की संख्या की तुलना में वर्ष 1978-79 में कितने फ्लैट बनाए जा रहे हैं और उनमें जनता टाइप, मध्य आय वर्ग और निम्न आय वर्ग के कितने फ्लैट हैं और वे फ्लैट किन कालोनियों में बनाए जा रहे हैं अथवा बनाने का विचार किया जा रहा है; और

(ख) छठी पंचवर्षीय योजना में ऐसे फ्लैटों के निर्माण में दिल्ली विकास प्राधिकरण द्वारा कितना व्यय किया जाएगा और का फ्लैटों का मांग को ध्यान में रखते हुए इन फ्लैटों का निर्माण इस योजना में पूरा हो जाएगा ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) :

(क) और (ख) सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी।

SHRI S. NANJESHA GOWDA (Hassan): Sir, I have given a notice regarding selling of the agricultural products by the farmers... (Interruptions) It is a very important issue.

MR. SPEAKER: Yes, I have seen it and I have told you also.

12 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER BETWA RIVER BOARD ACT AND ANNUAL REPORTS OF RAJASTHAN STATE DAIRY DEVELOPMENT CORPORATION LTD., JAIPUR FOR THE YEARS 1975-76 AND 1976-77 TOGETHER WITH AUDITED ACCOUNTS AND CAG'S COMMENTS AND TWO STATEMENTS

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): On behalf of Shri Surjit Singh Barnala, I beg to lay on the Table:

(1) A copy of the Betwa River Board Regulations, 1978 (Hindi and English versions) published in Notification No. G.S.R. 28(18)/78-GB in Gazette of India dated the 2nd December, 1978 under section 24 of the Betwa River Board Act, 1976. [Placed in Library. See No. LT-3013/78].

(2) A copy of the following Reports (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Annual Report of the Rajasthan State Dairy Development Corporation Limited Jaipur, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) Annual Report of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the reports mentioned at (2) above.

[Placed in Library. See No. LT-3014/78].

ANNUAL ADMINISTRATION REPORT OF DELHI DEVELOPMENT AUTHORITY FOR 1977-78 AND STATEMENTS re. IMPLEMENTATION OF URBAN LAND (CEILING AND REGULATION) ACT

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table:—

(1) A copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority, for the year 1977-78